

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 74 of 2013 & IA No. 120 of 2013

Dated : 29th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Pashchim Gujarat Vij. Co. Ltd. & Anr. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. J.J. Gandhi
Ms. Venu Birappa

Counsel for the Respondent(s) : Mr. Nikhil Goel for R-2

ORDER

Heard the Learned Counsel for the Respondent.

Post the matter for Rejoinder submissions on **13.11.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**